GOVERNMENT OF INDIA LAW, JUSTICE AND COMPANY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2753 ANSWERED ON:01.08.2002 AMENDMENT IN LAW IN CASE OF HIT AND RUN ACCIDENTS ARUN KUMAR

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Law Commission has proposed some amendments in the country-old law in case of hit-and-run accidents;

- (b) whether despite specific Supreme Court guidelines on road safety, the road accidents are not curbed;
- (c) whether the Government is going to accept the proposed amendments on outdated law;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF LAW AND JUSTICE (SHRI K. JANA KRISHNAMURTHI)

(a) to (e): The information is being collected and will be laid on the Table of the House.